

Declaration of Assets and Liabilities

Year 2021-2022

I, SWEETY KUMARI, son/daughter/wife of RAGHUBANSH KUMAR

aged 31 years, belonging to Bihar Legislative Assembly Patna

service and presently working as office attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000/-	Raghubansh Kumar	Sakshi Kri	Sivanshu Raj	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM 25,000 SBI Parwelpur 2000	Summit	Sukanya Yojana 2000 Per month	—	—
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	518311559 3400/Year 515647269 2900/Year 559823096 6000/Year	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	NIL	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Silver 50 gram gold 15400 30 gram	Gold 5 gram 24,000/-	NIL	—	—
(vii)	Other assets, such as values of claims / interests	NIL	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sweety Kumari

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)	NIL	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	—
	(b) dues to departments dealing with supply of water	NIL	—
	(c) dues to departments dealing with supply of electricity	NIL	—

	(d) dues to departments dealing with telephones	NIL	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	—
	(f) Other dues, if any	NIL	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - JUVQPK1539G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	—
	(iii) Sales Tax [Only in case of proprietary business]	NIL	—
	(iv) Property Tax	NIL	—

C. Personal Detail

GPF/CPF/PRAN No. :- 110155358453

Gender :- F (M/F)

Date of Birth :- 1 0 0 3 1 9 9 0 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sweetsy Kumari

Name of Employee: SWEETY KUMARI

Place: PATNA

Designation: office attendant

Date: 3 Feb 2022

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.